

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 22nd APRIL, 2024, 10:30 A.M.

CP (IB) No. 22/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

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|---------------------|--------------------------------|
| Name of the Company | Indian Bank -Vs- Vinod Agarwal |
| Under Section | 95 IBC |

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Adhishree Mishra, Adv.
 Mr. Nikhilesh Barik, Adv.
 Mr. Sushanta Kumar Choudhury, RP

For Respondent (s)

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ORDER

Ld. counsel Ms. Adhishree Mishra appears for the petitioner/Financial Creditor. Mr. Sushanta Kumar Choudhury is present for RP in person. There is no representation for respondent/Personal Guarantor. It appears from the record, previously for Personal Guarantor advocate Mr. Saharansu Sourav appeared but on last hearing, Mr. Saharansu Sourav, counsel for Personal Guarantor withdrawn his appearance. Hence, we thought to it fit inform the respondent regarding this change. RP is directed to send notice of hearing to the Personal Guarantor enclosing the copy of the today daily order by speed post. Registry is also directed to issue notice to the Personal Guarantor by speed post enclosing the copy of the today daily order and inform him to appear before this Tribunal on next date of hearing. List the matter on 18.06.2024 for appearance of the Personal Guarantor.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)